

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION  
CIVIL APPEAL NO. 4949 OF 2018

RAJPUTANA PROPERTIES PRIVATE LIMITED

Appellant(s)

VERSUS

ULTRATECH CEMENT LIMITED & ORS.

Respondent(s)

O R D E R

- 1) Mr. C.A. Sundaram and Mr. Neeraj Kishan Kaul, learned Senior Counsel appearing on behalf of the appellants have expressed their worry in case the ultimate situation becomes an unscramblable egg.
- 2) Since the appeal is set down for hearing on 22.05.2018, we do not propose to interfere with the impugned interim order except to state that we request the National Company Law Appellate Tribunal to take up the appeal and decide the same on a day-to-day basis.
- 3) Learned counsel for both the parties assure us that no adjournments whatsoever will be asked for.
- 4) The appeal is disposed of accordingly.

..... J.  
(ROHINTON FALI NARIMAN)

.....  
(R. BANUMATHI)

New Delhi;  
May 10, 2018.

ITEM NO.12

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4949/2018

RAJPUTANA PROPERTIES PRIVATE LIMITED

Appellant(s)

VERSUS

ULTRATECH CEMENT LIMITED &amp; ORS.

Respondent(s)

(FOR ADMISSION and IA No.70292/2018-APPLICATION FOR STAY/DIRECTION  
and IA No.70422/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS )

Date : 10-05-2018 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr. C.A. Sundaram, Sr. Adv.  
Mr. Neeraj Kishan Kaul, Sr. Adv.  
Mr. Manu Nair, Adv.  
Ms. Misha, Adv.  
Mr. Siddhant Kant, Adv.  
Mr. Neelabh Shreesh, Adv.  
Mr. Ranjeev Khatana, Adv.  
Mr. S. S. Shroff, AOR  
Ms. Srishti Khare, Adv.

For Respondent(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. Mukul Rohatgi, Sr. Adv.  
Dr. A.M. Singhvi, Sr. Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Amar Dave, Adv.  
Mr. Himanshu Satija, Adv.  
Ms. Sadapurna Mukharjee, Adv.  
Ms. Aastha Mehta, Adv.  
Mr. E. C. Agrawala, AOR

Mr. Tushar Mehta, ASG  
Ms. Amrita Sarkar, Adv.  
Mr. Sumant Batra, Adv.  
Mr. R. Sudhinder, Adv.

Mr. Raju Ramachandran, Sr. Adv.  
Mr. D.P. Mohanty, Adv.  
Mr. Prashant Pakhiddey, Adv.  
Mr. Sumit Goel, Adv.  
Mr. Pranshu Paul, Adv.  
Mr. Akash Jindal, Adv.  
Ms. Raveena Rai, Adv.

Ms. Anwasha Padhi, Adv.  
For M/s Parekh & Co.

UPON hearing the counsel the Court made the following  
O R D E R

The appeal is disposed of in terms of the signed order.

Pending applications also stand disposed of.

(R. NATARAJAN)  
COURT MASTER (SH)  
(Signed order is placed on the file)

(SAROJ KUMARI GAUR)  
BRANCH OFFICER